

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**ORIGINAL APPLICATION NO. 1068 OF 2012**  
**CUTTACK, THIS THE 29<sup>TH</sup> DAY OF JANUARY, 2013**

**CORAM :**

HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)  
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

.....  
Ananta Charan Majhi, aged about 60 years, S/O Late Rupei Majhi, At-Balijodi, Post-Kendudiha, Via-Ghatgaon, Keonjhar.

.....Applicant  
Advocate for the Applicant ..... Mr. P.K.Padhi

**VERSUS**

Union of India represented through

1. Secretary cum Director General of Posts,  
Dak Bhawan,  
Sansad Marg,  
New Delhi-110116.
2. Chief Post Master General,  
Odisha Circle,  
At/Po-Bhubaneswar,  
Dist-Khurda-751001.
3. Director of Accounts (Postal),  
Mahanadi Vihar,  
Po-Naya Bazar,  
Cuttack-753004.
4. Superintendent of Post Offices,  
Keonjhar Divn,  
At/Po/Dist-Keonjhar-758001.

..... Respondents  
Advocates for the Respondents ..... P.R. J. Dash

**ORDER**

**HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)**

Heard Sri P.K. Padhi, Ld. Counsel for the applicant and Sri P.R. J. Dash, Ld. ASC for the Respondents on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. The Applicant has filed this O.A. stating therein that after rendering 30 years of service and after getting only one promotion and one financial upgradation, he is very much eligible to get second financial

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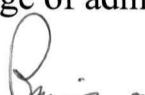
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upgradation under MACP but he has been deprived of the same. Ventilating his grievance, he has already made representation to Respondent No.4 and then to Respondent No.2, but till date the representation submitted by the applicant did not receive any consideration. From the pleadings, it was seen that similar representation was filed before Superintendent of Post Offices, Keonjhar Division (Respondent No.4) on 22.11.2012 against which the applicant has also received no response.

3. Mr. Dash, Ld. Addl. Standing Counsel, is not in a position to apprise this Tribunal regarding upto date status of the representation made to Respondent No.4.

4. In view of the above, without entering into the merit of this case, we dispose of this O.A. at the stage of admission itself with direction to Respondent No.4, i.e. Superintendent of Post Offices, Keonjhar Division, to consider and dispose of the representation dated 22.11.2012, if it is still pending before him, by way of reasoned and speaking order within a period of two months from the date of receipt of copy of this order and communicate the result thereof to the applicant.

5. Copy of this order along with paper book be transmitted to Respondent No. 4 at the cost of the applicant, for which Mr. Padhi, Ld. Counsel for the applicant, undertakes to deposit the requisites within 7 days.

6. With the aforesaid order and direction, the O.A. stands disposed of at the stage of admission itself.

  
(R.C.MISRA)  
MEMBER(ADMN.)

  
(A.K. PATNAIK)  
MEMBER(JUDL.)